## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/670/(IB)/2017

NAME OF THE PETITIONER(S)

: STANBIC BANK GHANA LTD

NAME OF THE RESPONDENT(S)

: RAJKUMAR IMPEX PVT LTD

UNDER SECTION		: 7 RULE 4	
S.No.	Name (in Capital)	Represented by	Signature
Ι,	Animudh Krishnar P.R. Vandana Sneha Pradeep	Bocencel for Petitioner	Acendara Sh
2.	S. R. Rajagopal Preethi · S. Arase	Coursel for Respect	Creetti A

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that they have filed counter. They are directed to provide copy of the counter to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request with a direction to file rejoinder and provide a copy of the same to the other side before 21.12.2017. The matter is adjourned for making submissions by both the counsels. Put up on 05.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)